

ITEM NO.18

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 527/2023

SHEO BARAN

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 29-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dushyant Parashar, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from High Court and
Trial Court.

Parties may file additional documents, if any.

Ld. Advocate-on-record, Mr R.S.Jena submits that he has
been appointed by the Supreme Court Legal Services Committee to
represent the appellant, who is in custody and prays time to
file vakalatnama. Be filed within two weeks.

Thereafter, Registry to process the matter for listing
before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar